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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/112/2016  
NAME OF THE PETITIONER(S) : K. M. Veluthas & another  
NAME OF THE RESPONDENT(S) : M/s Lawrence Wood Industries Limited & another  
UNDER SECTION : 397/398, 247 & 402

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	X. MOHAN	Counsel for Petr	X. Nathan
2.	P. Jesus Monisland	Counsel for Respondent	P. Jesus Monisland

**ORDER**

Counsel for petitioner present and reported ready for submitting final arguments.  
Counsel for respondents present and sought time submitting that some original documents in connection with the matter are with the client and he is unable to reach Chennai today. At his request, time is enlarged. Put up on **03.01.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)